NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : **R Sripriya**

PETITION NUMBER : **CP(IB)/236/2022**

APPLICATION NUMBER : **a) Rst.A(IBC)/7/(CHE)/2024**
b) IA(IBC)/842(CHE)/2024

ORDER

106. a. Rst.A(IBC)/7/(CHE)/2024 IN CP(IB)/236/2022

Ld. Counsel Mr. Dev Eshwar for the Applicant. Ld. Counsel Ms. S. Manjula Devi for the Respondent.

Counsel for the Respondent sought to file reply on the restoration Application. Two weeks time allowed. Let the copy of the reply be served to the Petitioner.

List the Application for hearing on **10.09.2024**.

106.b. IA(IBC)/842(CHE)/2024 IN CP(IB)/236/2022

List the Application for hearing on **10.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk